

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 17.02.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 171 of 2022	Harendra Singh Khokhar Vs. Indarprastha Buildtech Pvt. Ltd. & Anr.	Alok Kr. Aggarwal	
2.	Comp. App. (AT) (Ins) No. 172 & 173 of 2022	Committee of Creditors of Ushdev International Ltd. Through State Bank of India Vs. Subodh Kumar Agrawal & Ors.	Ritu Bhalla	Ujjal Banerjee

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**By order of Hon'ble Chairperson
-sd/-
Registrar**